

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304/13

Dated : 03rd November, 2014

In the matter of :

EMCO Energy Ltd.

... Appellant(s)

Versus

Maharashtra State Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee

**Counsel for the Respondent(s) : Ms. Ramni Taneja
Mr. Umang Jain for R-2**

Mr. M.Y. Deshmukh for R-3

ORDER

Since the Bench did not assemble today, as agreed by the learned counsel for the parties, the matter is posted for reporting compliance on **10th November, 2014.**

jp/rkt

Court Master